

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax- 23753923**

Petition No.242/TT/2014

Date: 20.8.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff from DOCO to 31.3.2019 for (A) 1\*125 MVAR Bus Reactor at 400 Damoh S/S (anticipated DOCO 15.8.2014), (B) 1\*125 MVAR Bus Reactor at 400 kV Bachau S/S (anticipated DOCO 1.9.2014) (C) 1\*125 MVAR Bus Reactor at 400 kV Pirana S/S (anticipated DOCO 1.9.2014) (D) 1\*125 MVAR Bus Reactor-1 at 400 kV Itarsi S/S (anticipated DOCO 15.7.2014) (E) 1\*125 MVAR Bus Reactor-2 at 400 kV Itarsi S/S (anticipated DOCO 15.9.2014) (F) 1\*125 MVAR Bus Reactor at 400 kV Gwalior S/S (anticipated DOCO 1.7.2014) under Installation of Reactors (Part-II) in Western Region

Sir,

I am directed to refer to the Commission's letter dated 29.6.2015 in the above said petition wherein PGCIL was directed to file additional information on affidavit (copy enclosed), with advance copy to the respondents latest by 31.7.2015.

2. The above said information has still not been filed. You are requested to furnish the same before 7.9.2015.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)